

9th Convocation - 2022

Saturday, the 15th October, 2022

॥ न्यायस्तत्र प्रमाणं स्यात् ॥



NATIONAL LAW UNIVERSITY DELHI

Programme

10:35 A.M.	Arrival of Distinguished Members of the University Bodies and robing in Meeting Room
10:40 A.M.	Arrival of Hon'ble Mr. Justice Satish Chandra Sharma, Chief Justice, High Court of Delhi & Chancellor, NLU Delhi and robing in Meeting Room
10:45 A.M.	Arrival of Hon'ble Mr. Arvind Kejriwal, Chief Minister, Govt. of NCT of Delhi and robing in the Meeting Room
10:50 A.M.	Arrival of Chief Guest, Hon'ble Dr. Justice D. Y. Chandrachud, Judge, Supreme Court of India and Visitor, NLU Delhi and robing in Meeting Room
10:55 A.M.	Academic Procession arrives in Auditorium
11:00 A.M.	National Anthem
11:05 A.M.	Welcome address by Prof. Srikrishna Deva Rao, Vice Chancellor, NLU Delhi
11:15 A.M.	Declaration of Convocation open by Hon'ble Mr. Justice Satish Chandra Sharma, Chief Justice, High Court of Delhi & Chancellor, NLU Delhi
11:15 A.M.	Conferment of Degrees of Ph.D., LL.M. and B.A.LL.B. (Hons.) and presentation of Medals & Certificates
11:45 A.M.	Convocation Address by Chief Guest, Hon'ble Dr. Justice D. Y. Chandrachud, Judge, Supreme Court of India and Visitor, NLU Delhi
12:15 P.M.	Dissolution of Convocation by the Chancellor
12:15 P.M.	National Anthem
12:20 P.M.	Reverse Academic Procession

(All invitees are requested to join for Lunch)

NATIONAL LAW UNIVERSITY DELHI

cordially invites you to the

9th CONVOCATION

on Saturday the 15th October, 2022 at 11:00 a.m.
in the Auditorium, National Law University Delhi

Hon'ble Dr. Justice D. Y. Chandrachud

Judge, Supreme Court of India & Visitor, NLU Delhi
will be the Chief Guest and deliver the Convocation Address

Hon'ble Mr. Arvind Kejriwal

Chief Minister, Govt. of NCT of Delhi
will be the Guest of Honour

Hon'ble Mr. Justice Satish Chandra Sharma

Chief Justice, High Court of Delhi & Chancellor of NLU Delhi
will confer the degrees

Prof. Harpreet Kaur

Registrar

Ph: 011-2803 4255, +91 8851301175 (M)

Prof. Srikrishna Deva Rao

Vice Chancellor

1. Invitees are requested to **follow all COVID Protocols** and be seated at the venue 30 minutes prior to the time of the function, i.e. by 10:30 am.
2. Please bring this invitation card with you. The card is non-transferable. Children below 12 years are not permitted to accompany the invitees.
3. Photo identity cards/photo passes/driving license/or any other such identification documents may kindly be carried.
4. Items such as handbags, cameras, umbrellas, mobile phones, etc. are not to be carried inside. If brought along, it is requested that such items may be left in their vehicles by guests, at their own risk.
5. On arrival of the Chief Guest, the invitees are requested to rise and remain standing till the completion of the National Anthem.
6. At the end of the ceremony there will be a Drum Roll. Invitees are requested to rise and remain standing till completion of the National Anthem.
7. Please do not leave the function venue till the departure of the Chief Guest.